

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 286 of 2015 in
DFR No. 1344 of 2015**

Dated: 19th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Jharkhand Bijli Vitran Nigam Ltd.Appellant(s)
Sri Ram Steels & Anr.Respondent(s)**

Versus

Counsel for the Appellant (s) : Mr. Aabhas Parimal
Mr. Himanshu Shekhar

Counsel for the Respondent(s) : Mr. Mohit Kr. Shah for R-1
Mr. Farrukh Rasheed for R-2

ORDER

**IA No. 286 of 2015
(Appl. for condonation of delay)**

We have heard learned counsel for the parties.

Order is Reserved.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**